

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **02.01.2023** (MONDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.25 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 414/2022 & IA No. 1009, 1010 & 1011/2022	T V Sandeep Kumar Reddy Vs State Bank of India & Anr	Mr. Nithin Chowdary Pavuluri	Mr. Pranava Charan-R1/Caveator Mr. Sai Ramesh Kanuparthi- R2

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 434/2022 & IA No. 1098 & 1099/2022	Trimex Industries Pvt Ltd. Vs Sathavahana Ispat Ltd, Represented by its Resolution Professional, Mr. Bhuvan Madan & 2 Ors	Mr. Srinath Sridevan	Mr. Thriyambak J Kannan- R1 M/s Juris Corp- R2 For Caveator
3	Comp App (AT) (CH) (Ins) No. 435/2022 & IA No. 1105/2022	M K Rajagopalan Vs Rajendran Shanmugam, Resolution Professional Vasan Healthcare Pvt. Ltd & Anr	Mr. K Chandramohan	Mr. Kaushik Ramaswamy For Caveator
4	Comp App (AT) (CH) (Ins) No. 428/2022 & IA No. 1062, 1063, 1064, 1065, 1066, 1067/2022	People Tech Infracon Private Limited Vs AP Gems & Jewellery Park Private Ltd. & 3 Ors	Mr. GV Mohan Kumar	Mr. Avinash Krishnan Ravi- R2
5	Comp App (AT) (CH) (Ins) No. 433/2022 & IA No. 1097/2022 (With Defects)	Nagarjuna Fertilizers and Chemicals Limited Vs IDBI Bank Limited & Anr	Mr. R Soundararajan	Mr. KB Kumar, Deputy Registrar, NCLT Hyderabad- R2

6	Comp App (AT) (CH) (Ins) No. 422/2022 & IA No. 1043, 1044 & 1092/2022	Devas Engineering Systems Pvt. Ltd. Vs Union Bank of India Ltd. & Anr	Ms. S Shanmitha	
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For Defects/Rectification

S.No.	Efiling No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	9805118/00287/2021 (Diary No. 151)	Col KS Muthukrishnan SC (Retd.) Vs M/s SARE Shelters Projects Pvt Ltd.	Mr. KF Manavalan	
8	9805130/00292/2021 (Diary No. 250)	A Lakshminarayana & 2 Ors Vs M/s Kanakadhara Ventures Pvt Ltd & Anr	Mr. Srinath Sridevan Mr. P Pratap	
9	9805118/00349/2021 (Diary No. 216)	Dhanuka Laboratories Ltd. & Anr Vs Lakshmi Vilas Bank Ltd.	M/s Vaish Associates Advocates	

For Directions/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	TA (AT) No. 17/2022 (CA (AT) No. 326/2018)	C.J George & 3 Ors Vs M/s Synthite Industries Pvt. Ltd. & Anr WITH	Mr. A Karthik	Mr. Goutham Shivshankar- R1
11	TA(AT) No. 44/2022 (CA (AT) No. 324/2019)	M/s Synthite Industries Pvt. Ltd. Vs 3A Capital Services Ltd. & 7 Ors	Mr. Goutham Shivshankar	Mr. Saurabh Agarwal- R5
12	TA (AT) No. 27/2022 (CA (AT) No. 46/2019)	Neurosynaptic Communications Pvt. Ltd. & 2 Ors Vs The Registrar of Companies, Bangalore	Mr. CS Gurminder Dhami, PCS	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Comp App (AT) (CH) (Ins) No. 161/2022 & IA No. 498 & 544/2022	Sterling and Wilson Private Limited Vs Embassy Energy Private Limited	Mr. Anirudh Krishnan	Mr. A Murali
14	Comp App (AT) (CH) No.37/2022 & IA No. 409/2022	Shreevelu Builders (P) Ltd & Anr Vs Mr. C. Kathirvel & 5 Ors	Mr. AV Arun	Mr. AK Mysamy- R1 & R2 Mr.Y Prakash- R3-R6
15	Comp App (AT) (CH) (Ins) No.167/2022	Captain Saket Chaurasia Vs LEPL Projects Limited WITH	Ms. Shireen Sethna Baria Ms. B Saroj	
16	Comp App (AT) (CH) (Ins) No.168/2022	Captain Sahil Seghal Vs LEPL Projects Limited	Ms. Shireen Sethna Baria Mr. B Saroj	

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	Comp App (AT) (CH) (Ins) No. 326/2021 & IA No. 676/2021	Venkata Sivakumar V Vs. Jayaram Chowdhary & 2 Ors	Mr. J Manivannan	Mr. Ravindranath- R1
18	Comp App (AT) (CH) No. 7/2022 & IA No. 53, 54, 55/2022	PM Johny Vs. KJ Paul & 7 Ors.	Mr. Sriram Venkatavaradan	Mr. Prasad Vijayakumar- R1, R3 Dr. KS Ravichandran- R2 Mr. Mohan Pulickal- R5
19	Comp App (AT) (CH) No.30/2021 & IA No. 345 & 346/2021	Thirumalai Thirumal Nidhi Ltd Vs S. Hemalatha	M/s Ganesh & Ganesh	Mr. R Padmanabhan, PCS- R1
20	Comp App (AT) (CH) (Ins) No.204/2021 & IA No. 410/2021	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd. WITH	Mr. Anand Sashidharan	Mr. Thriyambak J Kannan

21	Comp App (AT) (CH) (Ins) No.216/2021 & IA No. 435/2021	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd	Mr. Anand Sashidharan	Mr. Thriyambak J Kannan
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Copy to:

By the order of Hon'ble Member (J)
(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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